

Company: Sol Infotech Pvt. Ltd.

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(2024) 02 NCLAT CK 0031

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Ins.) No.1609 Of 2023 & I.A. No. 5814 Of 2023

GMSRA Infracon Pvt. Ltd

APPELLANT

Vs

Shreebhav Polyweaves Pvt. Ltd.

& Ors

RESPONDENT

Date of Decision: Feb. 12, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 79(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka,

Member (T)

Bench: Full Bench

Advocate: Anup Kumar, Sumit Kansal

Final Decision: Dismissed

Judgement